

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12671-JK (LD) of 2024

DATED:- 12 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 12.07.2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz

Reyaz Ali Bhat
12.07.24

Annexure to the Government Order No. 12671-JK(LD) of 2024 dated 12.07.2024

S. No.	Case No.	Case Title	Rank /Name & No. of the Officer.	Designation
1)	T.A 1978/2020 in SWP No. 1205/2009	Gulzar Ahmad Dar	Addl.SP Anantnag Sajad Ahmad (KPS)	ASP Anantnag
2)	T.A 1465 in SWP 458/2021	Bashir Ahmad Bith V/S Home	Do	ASP Anantnag
3)	T.A 1528 in SWP 460/2021	Bashir Ahmad Bith V/S Home	Do	ASP Anantnag
4)	T.A 07/2022 in SWP 137/2011	Mohammad Iqbal Bhat R/O Burzulla Budgam V/S Home	Do	ASP Anantnag
5)	T.A 2125/2021 in SWP No. 45/2012	Irshad Ahmad Dar V/S Home	Do	ASP Anantnag
6)	T.A 4929/2020 in SWP No. 1371	Farooq Ahmad Shah V/S UT Home	Do	ASP Anantnag
7)	T.A 4297/2020 in SWP No 2139/2012	Aijaz Ahmad Najar V/S UT	Do	ASP Anantnag
8)	T.A 9073/2020 in SWP No. 1286/20123	Bashir Ahmad Wani V/S UT	Do	ASP Anantnag
9)	T.A 3654/2020 in SWP No. 942/2014	Mehraj-ud-din Mir V/S UT	Do	ASP Anantnag
10)	T.A 4601/2021 in SWP 2365/2014	Manzoor Ahmad Dar V.S UT	Do	ASP Anantnag
11)	T.A 4065/2021 in SWP no. 1026/2015	Gh. Mohammad Laway Ahmadabad Kulgam V.S UT	Do	ASP Anantnag
12)	T.A No. 3308/2020 in SWP No. 1943/2018	Gowhar Maqbool Dar V/S UT	Do	ASP Anantnag
13)	T.A No. 8065/2020 in SWP No. 1989/2015	Mukhtar ahmad Malik V/S UT	Do	ASP Anantnag
14)	T.A No. 6584/2021 in SWP No. 2001/2015	John Mohammad V.S UT	Do	ASP Anantnag
15)	T.A No. 3624/2021 in SWP No. 684/2016	Irshad Ahmad Shah V/S UT	Do	ASP Anantnag
16)	T.A No. 2356/2021 in SWP No. 991/2016	Syed Sadiq Hussain r/o Handwara V/S UT	Do	ASP Anantnag
17)	T.A No. 3983/2021 in SWP No. 1453/2016	Tariq Ahmad Kuchay V.S UT	Do	ASP Anantnag
18)	T.A No. 6515/2021 in SWP No. 1729/2016	Mst. Sitara V/S UT	Do	ASP Anantnag
19)	T.A no. 7271/2021 in SWP No. 1764/2016	Naveed-ul-islam V/S UT	Do	ASP Anantnag
20)	T.A no 89/2022 in SWP No. 1898/2016	Showkat Ahmad Sofi R/O Uranhall V/S UT	Do	ASP Anantnag
21)	T.A No. 804/2021 in SWP No. 274/2017	Javid Ahmad Mir V/S UT	Do	ASP Anantnag
22)	T. A No. 5853/2020 in SWP No. 343/2017	Ab. Khaliq Sheikh V/S UT	Do	ASP Anantnag
23)	OWP 351/2012	Mohd Ridwan V/S U.t	Do	ASP Anantnag
24)	T.A No. 1587/2021 in SWP No. 1901/2017	Manzoor Ahmad Lone V/S UT	Do	ASP Anantnag
25)	T. A No. 4343/2021 in SWP No. 2017/2017	Gh. NabiZargar V/S UT	Do	ASP Anantnag

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26)	T.A No. 3326/2021 in SWP No. 1300/2018	Shahnawaz Ahmad Teeli V/S UT	Do	ASP Anantnag
27)	T. A No. 4508/2020 in SWP No. 952/2018	Mohammad Yousuf wani V/S UT	Do	ASP Anantnag
28)	T. A No. 3010/2021 in SWP No. 2901/2018	Bilal Ahmad Ahanger r/o Harwan Sgr. V.S UT	Do	ASP Anantnag
29)	T. A No. 1627/2021 in SWP No. 2944/2018	Mohammad YaseenNajar V/S UT	Do	ASP Anantnag
30)	T. A No. 1357/2020 in SWP No. 358/2019	Farooq Ahmad Khan V/S UT	Do	ASP Anantnag
31)	T. A No. 2808 /2021 in SWP No. 733/2019	Peer Shabir Ahmad V/S UT	Do	ASP Anantnag
32)	T. A No. 7056/2020 in SWP No. 851/2019	Ab Rehman Sheikh V/S UT	Do	ASP Anantnag
33)	T. A No. 2451/2021 SWP No. 3066/2019	Mohammad Jamal Malla V/S UT	Do	ASP Anantnag
34)	O. A No. 1779/2021	Shaista Banoo V/S UT	Do	ASP Anantnag
35)	T.A No. 7249/2020 in SWP No. 614/2020	Irfan Azad V.S UT	Do	ASP Anantnag
36)	OA 1084/2022	Showkat Ahmad V/S UT	Do	ASP Anantnag
37)	T.A no. 2541/2022	Titled Jalal u din Teeli	Do	ASP Anantnag
38)	O.A NO. 927/2021	IRFAN AH PIR	Do	ASP Anantnag
39)	WP No 62/2019	Firdoosa Akhter V/S UT	Do	ASP Anantnag
40)	WP No 2685/21	Manzoor Ahmad Bhat V/S UT	Do	ASP Anantnag
41)	OWP NO. 428/2018	Dr Javaid Ahmad Mir V/S UT	Do	ASP Anantnag
42)	O.A 718/2023	Arshid Ah. Khanday	Do	ASP Anantnag
43)	OWP 2016/2012	Mst. Zaiba v/s U.T	Do	ASP Anantnag
44)	WPC 875/2020	Ab. Rashid Wani	Do	ASP Anantnag
45)	CCPS 489/2022	Jahangir Ah. Khan V/s Raj Kumar Goyal	Do	ASP Anantnag
46)	WPC 229/2023	Gulzar Ahmad Mir V/s UT	Do	ASP Anantnag
47)	CP OWP 808/2016	Mst. Zaiba V/S B.R Sharma	Do	ASP Anantnag
48)	WPC 1178/2020	Parvaiz Ah. Dar V/S U.T	Do	ASP Anantnag
49)	OWP 52/2017	Yanner Movera Taxi stand V/S U.T	Do	ASP Anantnag
50)	OWP 904/2017	Mohd Yousuf Lone V/S U.T	Do	ASP Anantnag
51)	WPC 2072/2022	Residents of Khyar V/S U.T	Do	ASP Anantnag
52)	WPC 1338/2023	Ishfaq Ah. Sheikh V/S U.T	Do	ASP Anantnag
53)	WPC 1367/2021	Nasir Hameed Khan V/s U.T	Do	ASP Anantnag
54)	WPC 2616/2021	Villages of Tangpawa V/S U.t	Do	ASP Anantnag
55)	WP 237/2017	Gh. Hassan Bhat V/S U.T	Do	ASP Anantnag
56)	OWP No. 397/2019	Zareena Akhter v/s UT of J&K	Do	ASP Anantnag

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57)	SWP No.	Noor Mohd 277/A V/S UT	Do	ASP Anantnag
58)	OWP No.118/2015	Ab Raheem Shalaa V/S UT	Do	ASP Anantnag
59)	WP No.1012/2022	Avtar Krishan V/S UT	Do	ASP Anantnag
60)	RP 34/2019	Ali Sheikh V/s r/o Nandpora Khanabal Home Deptt.	Do	ASP Anantnag
61)	CCPS 567/2022	Yasmeena Bano V/S Nisar Hurrah	Do	ASP Anantnag
62)	WPC 2094/2022	Syed Ab. Rashid V/S U.T	Do	ASP Anantnag
63)	OWP 670/2015	Nisara Akther V/S U.T	Do	ASP Anantnag
64)	WP No 11/2020	Ramesh Kumar Panditha V/S UT	Do	ASP Anantnag
65)	WPC 1632/2020	Ab. Razak Dar V/S Home Deptt.	Do	ASP Anantnag
66)	CCPS 512/2022	Villagers of Nowdora Dooru V/S Urban Local bodies	Do	ASP Anantnag
67)	WPC 2296/2019	Syed Amir Zahoor V/S U.T	Do	ASP Anantnag
68)	WPC 2322/19	Vikram Bhardwaj V/S Home Deptt.	Do	ASP Anantnag
69)	OWP 481/2019	Fatima V/S Home Deptt.	Do	ASP Anantnag
70)	WPC 2953/2022	Amir nabi Wagay V/S U.T.	Do	ASP Anantnag
71)	CCPS 134/2022	Ghulam Ahmad Awan V/S Sh. Dilbagh Singh	Do	ASP Anantnag
72)	OWP 884/2017	Attaullah Malik V/S U.T	Do	ASP Anantnag
73)	OWP No.2821/2019	SUMO Taxi Stand V/S UT	Do	ASP Anantnag
74)	WPC 1340/2021	Mohd Yousuf Rather V/S U.T	Do	ASP Anantnag
75)	SWP No. 274/2017	Javaid Ahmad Mir V/S UT	Do	ASP Anantnag
76)	SWP No.279/2017	Mushtaq Ahmad Bhat V/S UT	Do	ASP Anantnag
77)	WPC 347/2020	Javaid Ahmad Bhat V/S U.T	Do	ASP Anantnag
78)	WPC 1546/2022	Green Hills Public school V/S U.T	Do	ASP Anantnag
79)	CCPS 125/2023	Mohd. Aslam Khan CT. V/s U.T of J&K	Do	ASP Anantnag
80)	Contempt petition no. CCP(S) 340/2019 in SWP 2648/2017 Mohd Yousuf R/O Pahroo Ang.	Mohd Yousuf Wagay V/S Sh. Dilbagh Singh	Do	ASP Anantnag
81)	OA No.689/2022, MA 727/2022	Bilal Ahmad Dagloo	Do	ASP Anantnag
82)	SWP No. 418/2018	Mushtaq Ahmad Sheikh V/S UT	Do	ASP Anantnag
83)	Contempt Petition No. 207 /23 OWP No. 1618/2014/2018	Alo Mohd Mir V/S Shri Arun Kumar Mehta Mst. Khatija	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
84)	OWP 536/2014	Irfan Yousuf Mir V/S U.T	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
85)	OWP 596/2016	Gowhar Ahmad Wani	SDPO Pahalgam Junaid Wali	SDPO

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		V/S U.T		Pahalgam
86)	OA No.1718/221	Khursheed Iqbal Shah	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
87)	Pending	Bilal Ahmad Khan S/o Mohd Kamal Khan R/O Khrewa Rampora Ang.	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
88)	OWP No.3643/2019	Jawhira Akhter V/S UT	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
89)	WP No 666/2020 Hotel Classic	Dr Javaid Ahmad Mir V/S UT	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
90)	WP No 666/2020 Hotel Classic	Dr Javaid Ahmad Mir V/S UT	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
91)	OWP NO 1693/2019	Koushalya deve v/S Ut. Of J&K	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
92)	T.A No. 6749/2020 in SWP No. 1874/2017	Gh. Rasool Shah Strigufwara V/S UT	SDPO Bijbehara Owise Rashid	SDPO Bijbehara
93)	OWP 378/2017	Gh. Hassan Lone V/S U.T	SDPO Bijbehara Owise Rashid	SDPO Bijbehara
94)	OWP no. 368/2018	South Kashmir Petroleum v/s UT of J&K	SDPO Bijbehara Owise Rashid	SDPO Bijbehara
95)	WP No. 73/2021	Rehana V/s UT	SDPO Bijbehara Owise Rashid	SDPO Bijbehara
96)	SWP No. 2572/2013	Mohd Amin Bhat V/S UT	SDPO Bijbehara Owise Rashid	SDPO Bijbehara
97)	OWP No 403/2019	Farooq Ahmad Dar V/S UT	SDPO Bijbehara Owise Rashid	SDPO Bijbehara
98)	OWP No 2230/2019	Mohd Maqbool Mir V/S UT	SDPO Bijbehara Owise Rashid	SDPO Bijbehara
99)	SWP No.2157/2011	Hulal Ahmad itoo V/S UT	DYSP PC DOORU Owise Rashid	DYSP PC DOORU
100)	SWP No. 1354/2017	Shoket Ali V/S UT	DYSP PC DOORU Owise Rashid	DYSP PC DOORU
101)	O.A 782/2023	Tariq Ahmad Mag ray	DYSP PC DOORU Owise Rashid	DYSP PC DOORU
102)	OWP 286/2011	Mohd Iqbal V/S Home deptt.	DYSP PC DOORU Owise Rashid	DYSP PC DOORU
103)	OWP no. 238/2018	Ab Salam lone v/s UT of J&K	DYSP PC DOORU Owise Rashid	DYSP PC DOORU
104)	OWP No.2000/2019	Naseem Husain V/S UT	SDPO Achabal Abdul Raqeeb Malik	SDPO Achabal
105)	WPC 2039/2022	Manzoor Ahmad Malik R/O Utrusoo V/S Home Deptt.	SDPO Achabal Abdul Raqeeb Malik	SDPO Achabal
106)	OWP NO.598/2019	Gh Mohd Sheikh v/s UT of J&K	SDPO Achabal Abdul Raqeeb Malik	SDPO Achabal
107)	OWP No.274/2019	Akhleema Jan V/S UT	SDPO Achabal Abdul Raqeeb Malik	SDPO Achabal
108)	T.A 4331/2021 in SWP 1267/2014	Mohammad MAKBOOL Sofi V.S UT	DYSP PC Kokernag Aijaz Ahmad Naik	DYSP PC Kokernag
109)	WPC No. ----- of 2024	Shaista Jan D/o Mohd Yousuf Rather R/o Mouchi Moallah Panzgam Anantnag.	-do-	-do-
110)	OWP No. 2028/2023	Ahmad Kooli V/s UT of J&K.	SDPO Pahalgam Junaid Wali	SDPO Pahalgam
111)	CRN No. JKAN020008102022 Case No. 113/2022	Krishen Kumar Vaid S/o Ishar Dev R/o Salta Pancha Pora A/p Talab Tillo Jammu.	Addl.SP Anantnag Sajad Ahmad (KPS)	SP HQR's Anantnag
112)	CRMC No. 275/2018	Ab Rashid Itoo and	SDPO Bijbehara	SDPO Bijbehara

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		Others	Owaise Rashid	
113)	WPC No. 2402/2023	Faisal Rashid S/o Ab Rashid Shah R/o Panzath Wampora.	Addl.SP Anantnag Sajad Ahmad (KPS)	SP HQR's Anantnag
114)	O A No... /20232402/2023	Bashir Ahmad Bhat S/o Ali Mohd Bhat R/o.	-do-	SP HQR's Anantnag
115)	CRLA (D) No. 61/2023	Khrusheed Ahmad Lone v/s UT of J&K & Others.	Sh. Ab. Mohammad Raqeeb Malik JKPS 125709 I/C Dy. SP HQR's Anantnag	SDPO Achabal.
116)	O A No... /2024	Zulakhan Begum and another	Sh. Kuldeep Raj EXK-955596	DSP HQR's Anantnag

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